

Cases pending in Supreme court/High Courts

7779. SHRIP.P. KALAPERUMAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether a number of Central Government court cases are pending in various High Courts and Supreme Court; and

(b) if so, the court-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGLAM): (a) and (b) The information is being collected and will be laid on the Table of the House.

[*Translation*]

Cases filed in Supreme Court/High Courts

7780 SHRI BHAGAWAN SHANKAR RAWAT: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state; the number of cases filed in Supreme Court and various High Courts during the year 1991 and the number of cases disposed of, court-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGLAM): (a) The information in respect of Supreme Court and six High Courts is furnished in the attached Statement. Similar information in respect of remaining 12 High Courts is being collected and will be laid on the Table of the House.

STATEMENT

Number of cases filed and disposed of by the Supreme Courts and High Courts during the year 1991.

<i>Name of the Court</i>	<i>No. of cases</i>	
	<i>Filed</i>	<i>Disposed of</i>
Supreme Court	42215	93102
High Courts it tices		
1. Bombay	81378	73595
2., Andhara Pradesh	33990	24746
3. Kerala	64837	51627
4. Punjab & Haryana	79869	77352
5. Madhya Pradesh	52398	49217
6. Sikkim	117	113